

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 12437/2024

NAFEES AHMAD (DEAD) BY LRS

Appellant(s)

VERSUS

GHULAM MOHD.

Respondent(s)

[ONLY IA NO 321004/2025 IS LISTED UNDER THIS ITEM]
IA No. 321004/2025 - STAY APPLICATION

Date : 05-01-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Appellant(s) : Mr. Syed Ahmed Saud, Adv.
Mr. Mohd. Parvez Dabas, Adv.
Mr. Uzmi Jameel Husain, Adv.
Mr. Daanish Ahmed Syed, Adv.
Mr. Mohd. Shahib, Adv.
Mr. Shams Khawaja, Adv.
M/s Shakil Ahmad Syed, AOR

For Respondent(s) : Mr. Vivek Sharma, AOR
Mr. Manish Raghav, Adv.
Mr. Prakash Srivastava, Adv.
Mr. Rajan Thakur, Adv.
Ms. Samiriti Dubey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Heard on IA No. 321004 of 2025.
2. In the facts and circumstances of the case, *status quo*, as it exists today, so far as it relates to the property in question, shall be maintained by the parties.
3. Accordingly, the IA stands disposed of.
4. List the appeal in usual course.

(GULSHAN KUMAR ARORA)
DEPUTY REGISTRAR

(NAND KISHOR)
ASSISTANT REGISTRAR